



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	WP(C)/547/2024 B/O	M/S NORTH EAST GLASS INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	DY.S.G.I.
ADMISSION				
46	WA/328/2023 PART-HEARD, FIXED	PANPONG TANGHA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B	MR H K DAS MR N K SARMA	GA, A P
	WITH I.A.(Civil)/2482/2023 in WA/328/2023	PANPONG TANGHA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR H K DAS MR N K SARMA	GA, A P
	WITH I.A.(Civil)/3234/2023 in WA/328/2023	HAGE TAJANG Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S DIHINGIA	GA, ASSAM MR H K DAS
47	WA/31/2024 FIXED	SUBRATA SAHA AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
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9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
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13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024
15)	MR D K DAS	09-02-2024	To	16-02-2024



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./85/2017 FIXED, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
41 WP(C)/489/2021 FIXED, WITH LCR	ROSHNARA KHATUN @ ROUSHNARA KHATUN @ ROSHNA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/6588/2023 FIXED	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRIC. DEPARTMENT
	WITH			
50	WP(C)/6589/2023	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRIC. DEPARTMENT
	WITH			
51	WP(C)/6591/2023	MD BIOCOALS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRIC. DEPARTMENT
ORDERS				
52	WP(C)/165/2024 FIXED	DENISH KUKURACHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES AND COMMERCE
53	WP(C)/187/2024 FIXED	DENISH KUKURACHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES AND COMMERCE

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/3793/2023 WITH OFFICE NOTE, FIXED	BANITA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC. HEALTH GA, ASSAM SC, G U SC, WATER RESOURCE
51	WP(C)/4992/2023 FIXED	MAINUL HAQUE AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, APSC MS. M D BORAH, SC, FISHERY DEPT. SC, FINANCE
52	WITH WP(C)/1492/2018	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

2	I.A.(Civil)/525/2023 MAC.APP. 103/2016(D/O), B/O in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	C. M. MAHANTA MR. A R AGARWALA MS. D PAUL	MR. R GOSWAMI
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
57 CRP(IO)/48/2024 B/O	DELHI PUBLIC SCHOOL, DULIAJAN AND ANR. Versus BARUAS INDUSTRIES AND 2 ORS	MR Z MUKIT MR. A SARMA MR. M HUSSAIN MR. K KALITA	
<u>BAIL HEARING</u>			
58 AB/4344/2023 WITH OFFICE NOTE, FIXED	MERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY B BARMAN	PP, ASSAM
<u>ORDERS</u>			
59 MACApp./82/2021 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
60 MACApp./453/2023 FIXED	JOGESWAR CHEKONIDHORA Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
61 MACApp./454/2023 FIXED	UNITED INDIA INSURANCE CO LTD. Versus MAFIDA BEGUM AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	
WITH I.A.(Civil)/3732/2023 in MACApp./454/2023	UNITED INDIA INSURANCE CO. LTD Versus MAFIDA BEGUM AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	
62 MACApp./457/2023 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MALA DEB AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
WITH I.A.(Civil)/3764/2023 in MACApp./457/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MALA DEB AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

63	I.A.(Civil)/1901/2023 B/O in RSA/7595/2023 WITH RSA/7595/2023 (Filing Number)	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus PUNESWAR BORO @ MULA BORO	MR. L R MAZUMDER MS. A. MEDHI MR. A ISLAM	MR B K SARMA MR. D K KOTOKY MS P SARMA
64	I.A.(Civil)/2013/2023 B/O in MACApp./273/2023 WITH MACApp./273/2023	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus PUNESWAR BORO @ MULA BORO H	MR. A ISLAM	
64	I.A.(Civil)/2013/2023 B/O in MACApp./273/2023 WITH MACApp./273/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MADHUMITA MAHANTA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
65	MACApp./218/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MADHUMITA MAHANTA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL (R-1,2)
65	MACApp./218/2023	MADHUMITA MAHANTA AND ANR. Versus BUMONI AHMED AND 2 ORS.	MR D MONDAL	
66	I.A.(Civil)/3095/2023 WITH LCR, B/O in MACApp./87/2023 WITH MACApp./87/2023	NORECHA KHATUN Versus ORIENTAL INSURANCE CO. AND ANR.	MR M AHMED A. K. KANU MR A. ALI	MS. M CHOUDHURY
66	I.A.(Civil)/3095/2023 WITH LCR, B/O in MACApp./87/2023 WITH MACApp./87/2023	ORIENTAL INSURANCE CO. LTD. Versus NORECHA KHATUN AND ANR. F	MS. M CHOUDHURY MS. M CHOUDHURY MS C BORAH	MR M AHMED (R-1) MD K RAHMAN (r-2) MR. SAIDUL ALOM (r-2) A. K. KANU (R-1) MR A. ALI (R-1)
67	I.A.(Civil)/87/2024 WITH LCR, B/O in MACApp./396/2023 WITH MACApp./396/2023	FUL BHANU AND 4 ORS. Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	MR A BHATTACHARYA
67	I.A.(Civil)/87/2024 WITH LCR, B/O in MACApp./396/2023 WITH MACApp./396/2023	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus FUL BHANU AND 7 ORS.	MR. A BHATTACHARYYA	MR. A S ALI (R1-R5) MR S HUSSAIN (R1-R5) MR. S A B KHABIR (R1-R5)
68	I.A.(Civil)/103/2024 B/O in MFA/5407/2023 WITH MFA/5407/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS.	MS P HAJURI MS M N KONYAK	
68	I.A.(Civil)/103/2024 B/O in MFA/5407/2023 WITH MFA/5407/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS. E	MS P HAJURI	
69	I.A.(Civil)/276/2024 B/O in MACApp./267/2023 WITH MACApp./267/2023	RUPA BORA, Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MRS. P B HAZARIKA MRS. P B HAZARIKA	MS. R D MOZUMDAR
69	I.A.(Civil)/276/2024 B/O in MACApp./267/2023 WITH MACApp./267/2023	ORIENTAL INSURANCE COMPANY LTD. Versus RUPA BORA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. P B HAZARIKA (r-1) MR. S Ali (r-1)
70	I.A.(Civil)/297/2024 WITH LCR, B/O in MACApp./386/2023 WITH MACApp./386/2023	MOMI BARMAN AND ANR Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR	MR. M KHAN MS J AKTAR	MR. R GOSWAMI
70	I.A.(Civil)/297/2024 WITH LCR, B/O in MACApp./386/2023 WITH MACApp./386/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MOMI BARMAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR. M KHAN (R-1) MS J AKTAR (R-1)
70	I.A.(Civil)/3115/2023 in MACApp./386/2023 WITH I.A.(Civil)/3115/2023 in MACApp./386/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MOMI BARMAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA	

71 I.A.(Civil)/299/2024
B/O
in MFA/100/2023

SHOHIDUL ISLAM AND ANR
Versus
THE ORIENTAL INSURANCE CO. LTD.
AND ANR.

MR. M KHAN
MS J AKTAR

MR. S C GOSWAMI

WITH
MFA/100/2023

THE ORIENTAL INSURANCE CO. LTD.
Versus
SHOHIDUL ISLAM AND ANR E

MR. S K GOSWAMI
MR. R SHARMA

MR. M KHAN (R-1)
MS J AKTAR (R-1)

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
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12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024
15)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
50 WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
51 WP(C)/545/2024 B/O	MD. HIFZUR RAHMAN LASKAR 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
52 WP(C)/548/2024 B/O	MOKBUL HOSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. S R BARBHUIYA	SC, CO OP
ORDERS			
53 WP(C)/5746/2023 B/O	AMESHA BARUA Versus THE STATE OF ASSAM AND 8 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM
54 I.A.(Civil)/295/2024 B/O in WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	M. GLORY P. NATH Q. KIBA	SC, NHAI SC, K A A C SC, FOREST SC, REVENUE
WITH WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C, NHAI SC, REVENUE SC, FOREST
WITH 55 WP(C)/768/2023	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, NHAI SC, REVENUE SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
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15)	MR D K DAS	09-02-2024	To	16-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	WP(C)/3412/2019 FIXED	SURJYA MOHAN DEBNATH Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BORA	GA, ASSAM SC, FINANCE SC, IRRIGATION SC, KARBI ANGLONG
55	WP(C)/6079/2023 FIXED	PINAKI DEBNATH Versus THE STATE OF ASSAM AND 3 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
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11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024

14) MR. H L MAURYA

05-02-2024

To 31-03-2024

15) MR D K DAS

09-02-2024

To 16-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./328/2024 B/O	ASIF AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
55	Bail Appln./68/2024 WITH OFFICE NOTE, FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
56	Bail Appln./253/2024 FIXED	RAJWINDER SINGH Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MR P J DUTTA A KHANDAKAR	PP, ASSAM
57	Bail Appln./271/2024 WITH OFFICE NOTE, FIXED	NAZIM ALI @ NAJIM ALI Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	R K TALUKDAR (R-2) PP, ASSAM
<u>HEARING</u>				
58	CrI.Pet./844/2013 B/O	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V

THIS BENCH WILL SIT AT 02:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	WP(C)/7114/2021 B/O	NAZRUL HOQUE CHOWDHURY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, APDCL
ADMISSION				
50	WP(C)/5101/2006 (SINCE DISPOSED OF), FIXED, WITH OFFICE NOTE	MD. ISLAM NAWAJ UDDIN AHMED, Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.R SARMA MR.K K GOSWAMI	GA, ASSAM
51	WP(C)/3517/2017 FIXED	NARANILANJOY BASUMATARY Versus BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.A DASGUPTA MS.B DAS	GA, ASSAM MS. N BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
52	WP(C)/903/2018 FIXED	MOSTAB ALI @ MOSTAB ALI SHEIKH AND 3 ORS Versus UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR A RASHID	MR P S DEKA (SC, REVENUE DEPARTMENT) MR R BORPUJARI (SC, FINANCE DEPARTMENT) MR. B GOGOI (SC, FINANCE) MR. D. NATH, SR. GOVT.ADVOCATE,ASSAM. ASSTT.S.G.I. MR DEBOJIT SAIKIA, SC, FINANCE. MR P K D CHOUDHURY, CGC.
53	WP(C)/3480/2018 FIXED	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE

	WITH I.A.(Civil)/311/2024 in WP(C)/3480/2018	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI	GA, ASSAM MR. S BORTHAKUR (R4, R5)
54	WP(C)/3550/2020 FIXED	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
55	WITH WP(C)/7370/2023	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	GA, ASSAM SC, REVENUE

ORDERS

56	Cont.Cas(C)/491/2022 FIXED	PARIKSHIT CHANDRA DAS Versus ANUP KUMAR SARMA	MR. J SARMAH	MR. K GOGOI MR. K GOGOI
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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
62	Bail Appln./329/2024 B/O	ABUL KASIM Versus THE STATE OF ASSAM AND ANR	MD. A H LASKAR MR D CHUTIA MR. M R SODIAL	PP, ASSAM
MOTION				
63	Crl.Rev.P./502/2023 AB 4019/2023(D/O), FIXED	AMINUL ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR G U AHMED MR M Z SHAH	PP, ASSAM
ADMISSION				
64	Crl.Pet./551/2023 FIXED	DR. UPENDRA NATH KALITA Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

-

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

ITEM NO. 44 IN THE DAILY CAUSELIST HAS
ALREADY BEEN LISTED ON 02/02/2024 BY
WAY OF MENTION MEMO]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Rev.P./477/2023 FIXED	KHAGEN HALOI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BARUAH S BORGHAIN MR BAPLU CHAKMA	PP, ASSAM
54	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./104/2024 WITH OFFICE NOTE, FIXED	HANIF ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
56	Bail Appln./147/2024 FIXED	ASHADUJ ZAMAN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
57	Bail Appln./274/2024 FIXED	NILOTPAL CHANGMAI Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR SARFRAZ NAWAZ MR S A BARBHUYAN MS A BEGUM	PP, ASSAM
BAIL HEARING				
58	AB/2264/2023 FIXED	BUDHEN BHAGUWATI AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
59	AB/185/2024 FIXED	RUSTOM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

71	WP(C)/4778/2021 FIXED	ABDUS SOFIL Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
72	WP(C)/2510/2023 B/O	MUSHARAF SIKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, SEC. EDU.
73	WP(C)/3944/2023 B/O	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM
74	I.A.(Civil)/300/2024 WP(C)/6329/2023(D/O), B/O in WP(C)/6329/2023	ABBAS ALI AHMED, Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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15)	MR D K DAS	09-02-2024	To	16-02-2024